

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

Original Application No: 995/92

Transfer Application No:

DATE OF DECISION 2-12-92

Shri R.V.Bhar, Nashik Petitioner

Shri Y.R.Singh Advocate for the Petitioners

Versus

Union of India Through Respondent
Telephone District Manager, Nashik

Mr. J.I.Hirwani Asstt. Advocate for the Respondent(s)
Director for the respondent.

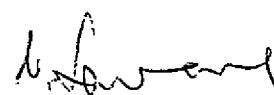
COHAM:

The Hon'ble ~~Shri~~ Ms. Usha Savara, Member(A)

The Hon'ble Shri

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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(Ms. Usha Savara)
Member(A)

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH
BOMBAY

O.A. No.995/92

Shri R.V.Bhor
Nashik

...

Applicant

vs

Union of India
Through Telephone
District Manager,
Nashik

...

Respondent

Coram: Hon'ble Ms. Usha Savara, Member(A)

Appearance:

Mr. Y.R.Singh for the applicant.
Mr. J.I.Hirwani,Asstt.
Director Department of
Telephone, for the
respondent

Tribunal's Order

(Per: Hon'ble Ms.Usha Savara,Member(A)

Dated: 2-12-92

A reply has been filed on behalf of the
respondent. A copy of the reply has been handed over to
Mr. Y.R.Singh.

Mr. Hirwani who appears for the respondent states
before me that the payment has been made in full to the
applicant.

The only reliefs prayed for by the applicant is
that the respondent be directed to pay wages for the month
Oct.1990. He has also prayed that the cost of the application
be given. It is submitted by the respondent in his
written statement that the salary for the month of Oct.1990
has already been drawn under voucher No.565 dated 25-11-92.
The payment has also been made as per letter dated 28-11-92
from the Accounts Officer, Nashik.

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Under the circumstances, this O.A. is infructuous
and is dismissed as such.

M.P. No.827/92 for condonation of delay is
also disposed of. No orders as to costs.

U. Savara 2.12.92
(Ms. Usha Savara)
Member(A)